THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN):. (a)

"Year				No. of
				cases
1987	•	· · · ·		
1988				4
1989				6
(b)	Central		·	of itio
n above	ot issued cases.	Investig: chargesheet	in	any n the
Year	cases.			No. of cas^s
1987				
1988				4
1989				4

Agents selling air India tickets In Indian Mttpte

2091. SHRI A. NALLASIVAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government are aware that there are agents which sell Air India tickets for travel from Dubai to India and back, fare charged for in Indian Rupee; if so, what are their names;
- (b) what i<sub>s</sub> the amount of loss Incurred by Air India and the Central Government separately in foreign exchange on account' of the above sales; and
- (c) whether the matter has been looked into by Government and if so, the details thereof?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY' OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) Passenger agents in India are eligible to selj tickers in Indian Rupees for travel of Dubai-Inidiaj and return sector, against APAs sent from India and 'P" Form approval where necessary.

(b) and (o) Does not arisfc

## Discontinuation of Vayudoot services in Arunachal Pradesh and in other North Eastern States

2092. SHRI NYODEK YONGGAM: Will the Minister of CIVIL AVIATION ae pleased to state:

- (ai what are the reasons for which Vayudoot services have been discontinued in Arunacha] Pradesh and a few other States in the North Eastern Region; and
- (b) by when the services are likely to be 'restored?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRT ARIF MOHD. KHAN): (a) and (b) Vayudoot Services  $t_0$  Along, Dap«ri-zo, Passihat and Zero in the North Eastern Region have been suspended due to shortage of aircraft capacity and they  $ma_{\nu}$  he restored after augmentation of the fleet capacity of the company.

## **Drug policy**

- 2093. SHRI SURESH PACHOURI. Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) Whether it is a fact that his Ministry had a meeting on the 20th lune, 1990 with the industry, trade and non-Governmental Organisations on the issue °f Drug Policy;
- (b) if so, what was the purpose of the meeting, and
- (c) what was the outcome of the meet ing?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S GURUPADASWAMY). (a) Yes, Sir.

(b), and (c) The purpose of the meeting was to hear the view-points of various interest groups for reviewing I he Drug Policy, which 's currently in progress.